NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 44(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY:

M/s. Stide Avation Pvt. Ltd.

V/s.

M/s. Summit Aviation Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Paenthology Representation Signature

Paenthology Representation Partition

Sirgh Coursel

2. Ms. Rightsha Takkar Respondent No 10. PNB Rights.

Authorized Attorney Respondent No 12

3. Mass Ram

Company Seevelary

In Arachia Order

A request for adjournment has been circulated with a

A request for adjournment has been circulated with a copy to the other side who has not raised any serious objection. The reason for seeking adjournment is that the petitioner's counsel is suffering from Viral Fever.

Accordingly, the matter is deferred to 24.11.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

26.10.2016 (P.K.Sud)